

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

Original Application No. 040/00291/2018

Date of Order: This, the 20th day of November 2018

**THE HON'BLE SMT. MANJULA DAS, JUDICIAL MEMBER
THE HON'BLE MR. N. NEIHSIAL, ADMINISTRATIVE MEMBER**

1. PA No. 38138 – T
Shri Tridip Ranjan Baruah
Senior Store Superintendent
Logistics Section
Office of the Station Commander
(Air Force), 14 Base Repair Depot
Pin – 938114, C/O 99 APO.
2. PA No. 38139 – B
Shri Sanjib Das
Senior Store Superintendent
Logistics Section
Office of the Station Commander
(Air Force), 14 Base Repair Depot
Pin – 938114, C/O 99 APO.
3. PA No. 38140 – R
Mrs. Sarifa Faiza Ahmed
Senior Store Superintendent
Logistics Section
Office of the Station Commander
(Air Force), 14 Base Repair Depot
Pin – 938114, C/O 99 APO.
4. PA No. 38141 – T
Shri Darshan Kumar Talukdar
Senior Store Superintendent
Logistics Section
Office of the Station Commander
(Air Force), 14 Base Repair Depot
Pin – 938114, C/O 99 APO.

5. PA No. 38143 – G
Mrs. Madhumita Debnath
Senior Store Superintendent
Logistics Section
Office of the Station Commander
(Air Force), 14 Base Repair Depot
Pin – 938114, C/O 99 APO.
6. PA No. 38144 – K
Shri Kaushik Dev Sharma
Senior Store Superintendent
Logistics Section
Office of the Station Commander
(Air Force), 14 Base Repair Depot
Pin – 938114, C/O 99 APO.
7. PA No. 38145 – N
Shri Mantu Thakuria
Senior Store Superintendent
Logistics Section
Office of the Station Commander
(Air Force), 14 Base Repair Depot
Pin – 938114, C/O 99 APO.
8. PA No. 38147 - A
Shri Jayanta Kar
Senior Store Superintendent
Logistics Section
Office of the Station Commander
(Air Force), 14 Base Repair Depot
Pin – 938114, C/O 99 APO.
9. PA No. 38148 – F
Shri Debabrata Debnath
Senior Store Superintendent
Logistics Section
Office of the Station Commander
(Air Force), 14 Base Repair Depot
Pin – 938114, C/O 99 APO.
10. PA No. 38149 – H
Shri Bijit Thakuria
Senior Store Superintendent
Logistics Section

Office of the Station Commander
(Air Force), 14 Base Repair Depot
Pin – 938114, C/O 99 APO.

11. PA No. 38151 – F
 Mrs Kalpana Deka
 Senior Store Superintendent
 Logistics Section
 Office of the Station Commander
 (Air Force), 14 Base Repair Depot
 Pin – 938114, C/O 99 APO.

...Applicants

By Advocates: Mr. A. Ahmed, D. Goswami & R.R. Rajkumari

-Versus-

1. The Union of India
 Represented by the Secretary
 To the Government of India
 Ministry of Defence, South Block, New Delhi
 Pin – 110001.
2. The Commanding-in-chief
 Head Quarter Maintenance Command (Air force),
 Vayu Sena Nagar, Nagpur, Pin – 440007.
3. The Station Commander (Air Force)
 14 Base Repair Depot, Pin – 938114
 C/O – 99 APO.

...Respondents

By Advocate: Mr. S.K. Ghosh, Addl. CGSC
 Mr. Chandra Prakash Dhinjan,
 Junior Warrant Officer
 19 Wing, Air Force, Station Borjhar, Guwahati

ORDER (ORAL)**MANJULA DAS, JUDICIAL MEMBER:**

By this O.A., applicants make a prayer for a direction upon the respondents to fix the initial pay of the applicants in the revised pay structure by fixing their salary in the revised pay scale of Rs. 6500-10,500/- as on 01.01.2006 with all consequential benefits as granted to the similarly situated person by the Co-ordinate Bench of Central Administrative Tribunal, Ernakulam Bench vide order dated 03.04.2018 in O.A. No. 180/00569/2014.

2. It was submitted by Mr. A. Ahmed, learned counsel for the applicants that on identical issue in the case of similarly situated persons, Central Administrative Tribunal, Ernakulam Bench vide order dated 03.04.2018 in O.A. No. 180/00569/2014 has already entertained the matter. As such, learned counsel prays similar benefits in the line of the Central Administrative Tribunal, Ernakulam Bench.

3. On query to learned counsel for the applicants as to whether the present applicants had approached the respondent authority before approaching this Tribunal, Mr. Ahmed submits that applicants may be allowed to submit this O.A. before the appropriate authority and on receipt of the same, the respondent

authority shall treat the O.A. as a comprehensive representation and dispose of by granting them similar benefits as has been granted in the case of similarly situated employees where Mr. S.K. Ghosh, learned Addl. CGSC representing the respondents has no objection. Junior Warrant Officer Sri Chandra Prakash Dhinjan who appeared in person also agreed to the aforesaid prayer made by the learned counsel for the applicants.

4. By accepting the prayer made by the learned counsel for the applicants and as agreed to by the learned Addl. CGSC for the respondents as well as without going into the merit of the case, we direct the applicants to submit this O.A. before the appropriate authority within a period of thirty days from the date of receipt copy of this order. On receipt of the said O.A., the respondent authority shall treat the same as a comprehensive representation and dispose of by passing a reasoned and speaking order thereafter.

5. We further direct the respondents to examine and decide the present issue in the light of judgment rendered by Co-ordinate Bench of Central Administrative Tribunal, Ernakulam Bench and if the applicants are found to be entitled, the benefits be granted in accordance with law by fixing the initial pay in the revised pay structure by fixing their salary in the revised pay scale

of Rs. 6500-10,500/- as on 01.01.2006 with all consequential benefits.

6. The respondents are also directed to carry out the whole exercise within a period of three months.

7. O.A. stands disposed of accordingly. No order as to costs.

(N. NEIHSIAL)
MEMBER (A)

(MANJULA DAS)
MEMBER (J)

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